

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 10th April, 2019

No. HCM/I-1/2017-Estt-II: 6307 In continuation of this High Court's earlier notification No. HCM/I-1/2017-Estt-II dated 19-02-2019, for Supply, Testing, Installation and Maintenance of CCTV Surveillance System for various District Court Complexes of Manipur, the last date of bid submission and date for opening of technical bids is extended.

The last date for bid submission and date for opening of technical bids which was fixed for 10-04-2019 has been extended to 25-04-2019 at 4 pm.

Sd/-

Chairman, eTender Committee